

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:856

ANSWERED ON:27.07.2001

REMOVAL OF QUANTITATIVE RESTRICTION ON EXPORT OF MAIZE

A. VENKATESH NAIK;BASANGOUDA PATIL;KAMBALAPADU E. KRISHNAMURTHY;RENU KUMARI SINGH

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government are planning to remove the quantitative restriction on export of maize;
- (b) if so, the details thereof;
- (c) whether the Government have received any request from the State Government of Karnataka as well as from maize farmers in this regard;
- (d) if so, the details thereof;
- (e) whether the Government are also planning to increase import duty on maize; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

(a) & (b) : As per EXIM Policy, exports of coarse grains (including maize) are allowed freely subject to quantitative ceilings announced by DGFT and issue of Registration-cum-Allocation Certificates (RCACs) by Agricultural and Processed Food Products Export Development Authority (APEDA).The policy regarding exports of agricultural products is governed principally by the concerns of India's food security, maximizing farm incomes and earning foreign exchange. Review of export performance of agricultural products is an on-going process, and accordingly, policy interventions are made, as and when considered necessary, with a view to making agricultural exports increasingly viable.

(c) & (d) : Requests from Government of Karnataka for permitting exports of maize/grant of quota for export of maize had been received and accordingly ceilings for export of maize from Karnataka were released.

(e) No Sir.

(f) Does not arise.